

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR. JUSTICE ANIL K.NARENDRAN
&
THE HONOURABLE MR.JUSTICE P.G. AJITHKUMAR

Wednesday, the 1st day of December 2021 / 10th Agrahayana, 1943

DBP NO. 13 OF 2021

IN THE MATTER OF TDB - SABARIMALA SM REPORT NO.3/2021 - UNDERUTILIZATION OF PERMITTED NUMBER OF PILGRIMS PER DAY - MANAGEMENT OF VIRTUAL QUEUE SYSTEM TO BE ENTRUSTED TO TDB OR POLICE - SUOMOTU PROCEEDING INITIATED - REGARDING.

PETITIONER:

SUO MOTU

RESPONDENTS:

1. TRAVANCORE DEVASWOM BOARD
NANTHANCODE, KAWDIAR POST, THIRUVANANTHAPURAM,
REPRESENTED BY ITS SECRETARY-695 003
2. STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY, THIRUVANANTHAPURAM-695 001
3. STATE POLICE CHIEF OF KERALA, सत्यमेव जयते
POLICE HEAD QUARTERS, VELLAYAMBALAM, THIRUVANANTHAPURAM-695 010.

*ADDL.R4 IMPLEADED

4. S. JAYA RAJ KUMAR
S/O. LATE K.SRIDHARAN PILLAI, AGED 64 YEARS, RESIDING AT
PARK VILLAI, K.V.62, PANAMPILLY NAGAR, COCHIN - 682 036.
*IS IMPLEADED AS ADDL. R4 VIDE ORDER DATED 08/10/2021 IN IA 1/2021

*ADDL.R5 IMPLEADED

5. TATA CONSULTANCY SERVICES LIMITED
REPRESENTED BY PROGRAM MANAGER, D.S.V. SURYAN
KOHINOOR PARK, PLOT NO.1, HITECH CITY ROAD, CYBERABAD,
LAND MARK RESIDENCY, JUBILEE GARDENS, HYDERABAD,
TELENGANA - 500 084.

***IS SUO MOTU IMPEADED AS ADDITIONAL 5TH RESPONDENT VIDE ORDER
DATED 21/10/2021.**

***ADDL.R6 IMPEADED**

- 6. HINDU SEVA KENDRAM REG.NO.563/IV/2019
68/991, 2ND FLOOR, THARAKANS COMPLEX, K.K.PADMANABHAN ROAD
ERNAKULAM NORTH P.O., KOCHI - 682 018
REPRESENTED BY ITS TREASURER SREEKUMAR MANKUZHY.**

***IS IMPEADED AS ADDITIONAL 6TH RESPONDENT VIDE ORDER
DATED 1/11/2021 IN IA NO.2/2021.**

***ADDL.R7 IMPEADED**

- 7. VISHWA HINDU PARISHAD,
KERALA, REPRESENTED BY THE GENERAL SECRETARY
V.R. RAJASEKHARAN, VHP KENDRA KARYALAYA,
PAVAKKULAM TEMPLE COMPLEX, KALOOR, KOCHI - 682017.**

***IS IMPEADED AS ADDITIONAL 7TH RESPONDENT VIDE ORDER
DATED 1/11/2021 IN IA NO.3/2021.**

**BY SRI. G. BIJU, SC, TRAVANCORE DEVASWOM BOARD
BY SRI.N.MANOJ KUMAR, STATE ATTORNEY FOR R2 & R3
BY M/S. SAJITH KUMAR V., VIVEK A.V., APARNA CHANDRAN and
REMYA VARMA N.K. for R4**

**BY M/S.BENNY P. THOMAS, PREM KAMATH, ABEL TOM BENNY,
JYOTHISH KRISHNA, KURIAN OOMMEN THERAKATH, SRUTHY J.MAMPILLY
JAIKRISHNAN M.PISHARODI and TOM THOMAS (KAKKUZHIYIL),**

Advocates for R5

**BY M/S. R. KRISHNA RAJ, E.S.SONI, KUMARI SANGEETHA S.NAIR and
RESMI A., Advocate for the 6th respondent.**

BY M/S.C.S.MANILAL and S.NIDEESH, Advocates for the 7th respondent.

BY ADV N. RAGHURAJ, AMICUS CURIAE FOR SABARIMALA SPECIAL COMMISSIONER

BY SRI. R.LAKSHMI NARAYAN, SC, MALABAR DEVASWOM BOARD

THE DEVASWOM BOARD PETITION HAVING COME UP FOR ORDERS AGAIN ON 01/12/2021, UPON PERUSING THE PETITION AND THIS COURT'S ORDER DATED 26/11/2021, THE COURT ON THE SAME DAY PASSED THE FOLLOWING.



ANIL K.NARENDRAN & P.G. AJITHKUMAR, JJ.

DBP No.13 of 2021

and

W.P.(C)Nos.21609 and 21812 of 2021

Dated this the 1st day of December, 2021

O R D E R

Anil K. Narendran, J.

DBP No.13 of 2021

Along with the memo filed by the learned Senior Government Pleader, a copy of the letter dated 16.08.2019 of the State Police Chief addressed to Tata Consultancy Services Ltd., Hyderabad, is placed on record.

Having considered the submissions made by the learned counsel for the parties in this DBP and the connected writ petitions, we deem it appropriate to direct the Project Manager of the additional 5th respondent Tata Consultancy Services Ltd., to place on record an affidavit explaining the measures taken to ensure data privacy in Virtual-Q platform. The Project Manager shall also state as to whether the data collected at the time of Virtual-Q booking is being used for any other purpose and whether access to that data is available to the State Police or any other agency. In the said affidavit, he shall state the infrastructure and manpower requirement for Virtual-Q platform.

The learned counsel for the additional 5th respondent seeks ten days' time to place on record the affidavit of the Project Manager.

DBP No.13 of 2021 & W.P.(C)Nos.21609 & 21812 of 2021

List on 14.12.2021 for further consideration.

Sd/-

**ANIL K.NARENDRAN
JUDGE**



Sd/-
**P.G. AJITHKUMAR
JUDGE**

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